

**BEFORE THE NATIONAL GREEN TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**  
ORIGINAL APPLICATION NO. 958/2024

**IN THE MATTER OF:**

HIMANSHU TYAGI

... APPLICANT

VERSUS

STATE OF UP &amp; ORS.

... RESPONDENT

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**FILED BY**

*Malak*

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**DATE: 31.07.2025**

**BEFORE THE NATIONAL GREEN TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**  
ORIGINAL APPLICATION NO. 958/2024

**IN THE MATTER OF:**

HIMANSHU TYAGI

... APPLICANT

VERSUS

STATE OF UP & ORS.

... RESPONDENT

**AFFIDAVIT ON BEHALF OF RESPONDENT NO. 2, GHAZIABAD  
MUNICIPAL CORPORATION**

**MOST RESPECTFULLY SHOWETH:**

I, Pallavi Singh, W/o Shri Anurag Mishra, aged about 45 years, Posted as Assistant Municipal commissioner, presently in New Delhi and do hereby solemnly affirm and declare as under:

1. I am the Assistant Municipal commissioner of the Respondent No. 2 herein and am fully conversant with the facts and circumstances of the present case and therefore competent to sign and depose the present Affidavit.
2. The present affidavit is filed pursuant to the direction of this Hon'ble Tribunal in its order dated 29.04.2025 whereby GMC was impleaded as Respondent No. 2 and directed to file its response. A copy of the Order dated 29.04.2025 is marked and annexed herewith as **ANNEXURE A**.
3. In compliance with Order dated 13.09.2024, the District Wetland Committee, Ghaziabad, has issued a letter dated 26.12.2024, consolidating the status and directions for all water bodies under GMC's jurisdiction. A copy of the letter

dated 26.12.2024 on behalf of GMC, Respondent No. 2 is marked and annexed herewith as **ANNEXURE B**. As per its contents:

- a) Total number of ponds/water bodies within GMC limits: 140, covering an aggregate area of 69.8038 hectares.
  - b) Number of ponds free from any encroachment: 96 (68.57% of total).
  - c) Number of ponds under partial encroachment: 18 (12.86% of total).
  - d) Number of ponds under complete encroachment: 26 (18.57% of total).
  - e) Cumulative encroached ponds (partial + complete): 44, covering 14.4043 hectares.
4. Pursuant to the Order dated 29.04.2025, GMC has prepared a comprehensive progress report for phased rejuvenation of all ponds which is marked and annexed herewith as **ANNEXURE C**.

**Part A – Ponds Free from Encroachment and Measures Taken for Rejuvenation**

5. As per the records compiled and submitted by the District Magistrate, Ghaziabad, a total of 1,075 ponds and water bodies exist in the district. The distribution of ponds is as follows: Tehsil Sadar – 217 ponds, Tehsil Modinagar – 579 ponds, Tehsil Loni – 139 ponds, and Ghaziabad Municipal Corporation area – 140 ponds.
6. Out of these, 844 ponds have been found to be entirely free from any encroachment. Their division is as follows: 188 ponds in Tehsil Sadar, 459 in Tehsil Modinagar, 101 in Tehsil Loni, and 96 in the Ghaziabad Municipal Corporation area. A copy of Photographs of the 96 ponds in the Ghaziabad Municipal Corporation area is marked and annexed herewith as **ANNEXURE D**.

7. Rejuvenation measures have been initiated for 476 of the encroachment-free ponds, under a combination of funding sources including the Ghaziabad Municipal Corporation's own budgetary provision, MGNREGA funds, and CSR contributions. The works involve desilting, fencing, embankment stabilization, plantation of native vegetation, and community-led upkeep. Industries authorized for groundwater extraction have been directed to "adopt" ponds under the Water Stewardship Scheme and contribute to their maintenance and recharge.

#### **Part B – Ponds Already Rejuvenated**

8. As per the progress report, a total of 368 ponds have already been fully rejuvenated as of 29.04.2025. These include: 67 ponds in Tehsil Sadar, 243 ponds in Tehsil Modinagar, 35 ponds in Tehsil Loni, and 23 ponds in the Ghaziabad Municipal Corporation area. These rejuvenation works have included comprehensive ecological restoration measures and have been handed over to respective Gram Panchayats, Village Water Committees, or local maintenance bodies for future upkeep. These restored ponds are functioning as ecological assets for recharge and community use. A copy of photographs of 23 ponds in the GMC area is marked and annexed herewith as ANNEXURE E.

#### **Part C – Ponds Under Partial or Complete Encroachment (After 29.04.2025 till date)**

9. A total of 231 ponds have been officially identified as being partially or fully encroached. These include 29 ponds in Tehsil Sadar, 120 in Tehsil Modinagar, 38 in Tehsil Loni, and 44 in the Ghaziabad Municipal Corporation area. These encroachments primarily involve construction of roads, religious structures, houses, commercial premises, and other unauthorized uses.

10. Proceedings for removal of encroachment have been initiated in 203 of these ponds under the Uttar Pradesh Revenue Code, 2006. This includes 25 ponds in Tehsil Sadar, 101 in Modinagar, 35 in Loni, and 42 in the GMC area out of which 05 ponds falls in the highly densed populated area on which the proceeding of their Eviction and to make them Encroachment free is very hard task and rest of the 37 ponds Eviction notices, demolition orders, and recovery proceedings are being undertaken by the Revenue authorities in coordination with the Municipal administration. The list of 05 ponds falls in highly populated dense area is annexed here with and marked as **ANNEXURE F**.

11. Furthermore, an additional 35 ponds, previously categorized as encroachment-free, have since been found encroached upon due to decades of unauthorized constructions and are now included in the list of encroached water bodies. A copy of the updated and verified list of encroached ponds, including Khasra numbers, area and status of proceedings, is annexed herewith and marked as **ANNEXURE G**.

**Part D – Ponds Made Free from Encroachment (After 29.04.2025 till date)**

12. Since the Order dated 29.04.2025 of this Hon'ble Tribunal, a total of 28 ponds have been made free from encroachment by the active efforts of the district administration. These include: 4 ponds in Tehsil Sadar, 19 in Modinagar, 3 in Loni, and 2 within the Municipal Corporation area.

13. The Ghaziabad Municipal Corporation, Respondent no. 2 continues to work in close coordination with the District Wetland Committee, chaired by the Divisional Forest Officer, to ensure systematic and time-bound de-

encroachment and restoration of all identified ponds. The Committee is functioning in compliance with the Hon'ble Tribunal's directions and is submitting periodic progress reports to the authorities.

14. In view of these submissions made, the Respondent No. 2 states that the ponds renovation work at different sites is under progress.

15. I state that everything stated above has been stated by me in my official capacity based on and derived from the official records maintained by the Municipal Corporation of Ghaziabad.

  
**DEPONENT**

**VERIFICATION:**

Verified at New Delhi on this 31st day of July 2025, that the contents of the above affidavit from paragraphs 1 to 15 are believed to be true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.

  
**DEPONENT**

Item No. 03

Court No. 2

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 958/2024

Himanshu Tyagi

Applicant

Versus

State of U.P. &amp; Ors.

Respondents

Date of hearing: 29.04.2025

**CORAM: HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER  
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER**

Applicant: None for the applicant.

Respondents: Mr. Bhanwar Pal Singh Jadon, Ms. Gargi Chaturvedi and Ms. Anjali Sharma, Advocates for UPPCB and D.M. Ghaziabad.

**ORDER**

1. Action taken report dated 28.04.2025 has been filed by District Magistrate, Ghaziabad in compliance of order dated 08.01.2025. The relevant part of the report is reproduced as under:-

"11. In accordance with the abovementioned detailed status of the ponds the summary of the 1075 ponds in the entire Ghaziabad district is tabulated as below:

Sr. No.	Name of Tehsil/ Block	Total no. of ponds/ water bodies	Area (In Hec.)	Total no. of encroached ponds	Encroached area (In. hec.)	Action taken
1.	Tehsil-Sadar	217	110.9334	29	9.4119	Direction has been issued by District Magistrate Ghaziabad to Tehsildar, Ghaziabad to take action against encroached ponds
2.	Tehsil-Modinagar	579	288.469280	120	25.902480	Direction has been issued by District Magistrate Ghaziabad to Tehsildar Modinagar, Ghaziabad to take action against encroached ponds

3.	Tehsil-Loni	139	57.576	38	7.323580	Direction has been issued by District Magistrate Ghaziabad to Tehsildar Loni, Ghaziabad to take action
4.	Municipal Corporation Ghaziabad	140	69.80380	44	14.404380	Direction has been issued by District Magistrate Ghaziabad to Municipal commissioner, Ghaziabad to take action against encroached ponds
	<b>Total</b>	<b>1075</b>	<b>525.1862</b>	<b>231</b>	<b>57.04212</b>	-

2.

## 12. CONCLUSIONS AND SUGGESTIONS OF THE JOINT COMMITTEE

- i. The inspection of all 22 ponds forming the subject matter of the Original Application has been duly carried out by the Joint Committee.
  - ii. Actions against encroachments have been initiated, and rejuvenation measures are to be taken by the concerned local bodies and district administration.
  - iii. District-wide consolidated action has been initiated based on the data of all 1075 ponds.
  - iv. A comprehensive time-bound action plan should be prepared by the District Wetland Committee for making all ponds encroachment-free and for their rejuvenation.
  - v. Regular monitoring and progress reports should be submitted to the Hon'ble Tribunal.
14. That the District Magistrate, Ghaziabad, has written a letter dated 26-04-2025 to the Divisional Forest Officer, Forest Department, Ghaziabad, highlighting that:
- Ghaziabad District has a total of 1075 ponds/water bodies, comprising 293 urban and 782 rural ponds.
  - 231 ponds are found encroached, of which 77 ponds are encroached by public utilities such as temples, roads, electric houses, railway houses, crematoriums, etc.
  - A detailed updated report regarding the status of all 1075 ponds has been submitted to the District Wetland Committee.
  - Therefore, the Divisional Forest Officer, Ghaziabad to direct the District Wetland Committee to take further necessary action in relation to the removal of the encroachments and preparing a detailed action plan for their restoration.

A Copy of the letter dt 26-04-2025 has been annexed herewith as ANNEXURE A-2."

3. In view of the facts and circumstances of the case, we consider impleadment of Respondent No. 1- State of Uttar Pradesh through District Magistrate, Ghaziabad; Respondent No. 2- Municipal Corporation, Ghaziabad through Commissioner; Respondent No. 3- District Wetland Committee through Member Secretary; Respondent No. 4- Uttar Pradesh State Ground Water Authority through Member Secretary; Respondent No. 5- Uttar Pradesh Pollution Control Board through Member Secretary and Respondent No. 6- Chief Development Officer, Ghaziabad through DFO to be essential for just and proper adjudication of the questions involved in the case and they are accordingly, impleaded as Respondents No. 1 to 6.
4. The Registry is directed to prepare and attach memo of parties to the Original Application.
5. Mr. Bhanwar Pal Singh Jadon accepts notice for Respondents No. 1, 3, 5 and 6.
6. The Registry is directed to issue notices to Respondent No. 2- Municipal Corporation, Ghaziabad and Respondent No. 4-Uttar Pradesh State Ground Water Authority requiring them to file their responses within two months.
7. Responses by Respondent No. 2- Municipal Corporation, Ghaziabad and Respondent No. 4-Uttar Pradesh State Ground Water Authority may be filed within two months.
8. In the present case as per the Revenue record total number of 1075 ponds exist in the District. Out of 1075 ponds, 844 ponds are free from any encroachment and therefore, rejuvenation of these ponds deserves to be given the first priority.

9. Further, out of 1075 ponds 231 ponds are under partial or complete encroachments and proceedings have been/are to be initiated for removal of the encroachments. The proceedings for removal of the encroachments need to be expedited and such number of ponds from which encroachments are removed, need to be rejuvenated and protected to prevent any further encroachment.
10. The rejuvenation of ponds requires not only participation by the Gram Panchayat and also utilization of the funds under MGNREGA or other Government schemes but also participation of the villagers for maintaining and protecting the ponds. The industries which have been granted permission for extraction of ground water in District Ghaziabad can be required to adopt specified number of ponds for the purpose of rejuvenation and recharge of ground water.
11. The District Wetland Committee is directed to take requisite remedial measures in view of these aspects.
12. The District Magistrate, Ghaziabad is directed to file further progress report along with the list of the ponds mentioning in part A- the ponds which are free from encroachment giving details of the measures taken for rejuvenation, in part B- the ponds which have already been rejuvenated, in part C- the ponds which are under partial or complete encroachment giving details of the proceedings initiated for removal of encroachment and part D- ponds which have been made free from encroachment and giving details regarding measures taken for rejuvenation thereof.
13. List for further consideration on 01.08.2025.

Arun Kumar Tyagi, JM

April 29<sup>th</sup>, 2025  
Original Application No. 958/2024  
SN

Dr. Afroz Ahmad, EM



# गाजियाबाद नगर निगम

जिलाधिकारी,  
गाजियाबाद नगर निगम।

पत्रांक- 9/13 /एस0टी0-जी0एम0/2024-25

दिनांक 26/12/24

विषय- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0संख्या-958/2024 (छायाप्रति संलग्न) हिर्माशु त्यागी बनाम स्टेट ऑफ यू0पी0 में पारित आदेश दिनांक 13.09.2024 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक ए0डी0एम0(प्रशासन) महोदय द्वारा चाही गयी आख्या के क्रम एवं अपने कार्यालय पत्र संख्या-1669/एन0जी0टी0-233/ओ0ए0 संख्या-958/2024 दिनांक 14.10.2024 के द्वारा मा0 राष्ट्रीय अधिकरण नई दिल्ली में योजित ओ0ए0संख्या-958/2024 (छायाप्रति संलग्न) हिर्माशु त्यागी बनाम स्टेट ऑफ यू0पी0 में पारित आदेश दिनांक 13.09.2024 के अनुपालन में जनपद में आच्छादित जल निकायों(तालाबों) की अद्यतन स्थिति यथा अतिक्रमण, जल गणवना आदि के सम्बन्ध में सूचना चाही गयी है।

उक्त के सन्दर्भ में गाजियाबाद नगर निगम में आच्छादित जल निकायों (तालाबों) की अद्यतन स्थिति यथा अतिक्रमण, जल गुणवत्ता आदि के सम्बन्ध में सम्पत्ति विभाग एवं जलकल विभाग, गाजियाबाद नगर निगम के द्वारा स्थलाय एवं अभिलेखानुसार आख्या उपलब्ध करायी गयी है। प्राप्त आख्या/सूचना प्रारूप पर तैयार कर संलग्न कर प्रेषित की जा रही है एवं संक्षिप्त विवरण निम्नवत है:-

- |   |                                |
|---|--------------------------------|
| 1-गाजियाबाद नगर निगम सीमान्तर्गत तालाबों की कुल संख्या            | -140(कुल क्षेत्रफल 69.803 है0) |
| 2-अतिक्रमित तालाबों की संख्या जिन पर कार्यवाही की गयी है          | -26(कुल क्षेत्रफल 11.5337 है0) |
| 3-अतिक्रमित तालाबों की संख्या जिन पर विधिक कार्यवाही की जा रही है | -18(कुल क्षेत्रफल 2.8706 है0)  |
| 4-अतिक्रमित पाये गये कुल तालाबों की संख्या(2+3)                   | -44(कुल क्षेत्रफल 14.4043 है0) |

अतिक्रमित कुल 44 तालाबों में से 26 तालाबों पर धारा-67 के अन्तर्गत कार्यवाही की गयी है व 18 तालाबों पर विधिक कार्यवाही की जा रही है एवं 35 तालाबों में से 01-ईदगाह, 01-कब्रिस्तान, 12-जी0डी0ए0, 02-आवास विकास, 01-मैट्रो स्टेशन, 01-रैपिड मैट्रो स्टेशन, 12-गाजियाबाद नगर निगम पार्क, रोड, ट्यूबवैल व टंकी, 01-मन्दिर, 01-ऐर्लावेटिड रोड पिलर व पुलिस चौकी, 01-हिण्डन शमशान घाट की पार्किंग, 01-छट घाट एवं 01-वेबसिटी का रास्ता आदि बने हुये हैं, तथा 61 तालाब कब्जामुक्त है एवं साफ-सफाई की आवश्यकता है(पृथक से प्रारूप पर विस्तृत रिपोर्ट संलग्न है)।

5- सूची में अंकित कुल तालाबों में से 03 तालाबों पर गाजियाबाद नगर निगम द्वारा सौन्दर्यीकरण का कार्य कराया जा रहा है (पृथक से प्रारूप पर विस्तृत रिपोर्ट संलग्न है।

संलग्नक-उपरोक्तानुसार।

महाप्रबन्धक(जल)  
गाजियाबाद नगर निगम

अपर नगर आयुक्त/सम्पत्ति प्रभारी  
गाजियाबाद नगर निगम

प्राप्त  
26/12/24  
DPC

**Part A- The ponds which are free from encroachment giving details of the measures taken for rejuvenation (Till 29-04-2025)**

Sl. No.	Name of Tehsil/block	Total no. of ponds (As per previous report)	Total no. of encroachment free ponds (As per previous report)	Information of each identified pond should be filled		
				Measures taken for rejuvenation	Photographs of each pond	Khasra No. with Area
1.	Tehsil-sadar	217	188	121	Report of Tehsil sadar is attached	Report of Tehsil sadar is attached
2.	Tehsil-Modinagar	579	459	216	Report of Tehsil Modinagar is attached	Report of Tehsil Modinagar is attached
3.	Tehsil-Loni	139	101	66	Report of Tehsil Loni is attached	Report of Tehsil Loni is attached
4.	Municipal Corporation Ghaziabad	140	96	73	Report of Municipal Corporation is attached	Report of Municipal Corporation is attached
<b>Total</b>		<b>1075</b>	<b>844</b>	<b>476</b>		

**Part B- the encroachment free ponds which have already been rejuvenated (Till 29-04-2025)**

Sl. No.	Name of Tehsil/block	Total no. of ponds which have already been rejuvenated (Till 29.04.2025)	Information of each identified pond should be filled	
			Photographs of each pond	Khasra No. with Area
1.	Tehsil-sadar	67	Report of Tehsil sadar is attached	Report of Tehsil sadar is attached
2.	Tehsil-Modinagar	243	Report of Tehsil Modinagar is attached	Report of Tehsil Modinagar is attached
3.	Tehsil-Loni	35	Report of Tehsil Loni is attached	Report of Tehsil Loni is attached
4.	Municipal Corporation Ghaziabad	23	Report of Municipal Corporation is attached	Report of Municipal Corporation is attached
<b>Total</b>		<b>368</b>		

*[Signature]*  
RFO.

*[Signature]*  
AEE

*[Signature]*  
ADM L.A.

Part C- the ponds which are under partial or complete encroachment giving details of the proceedings initiated for removal of encroachment (After 29.04.2025 to till date).

Sl. No.	Name of Tehsil/block	Total no. of ponds which are under partial or complete encroached (As per previous report)	Information of each identified pond should be filled	
			Proceedings initiated for removal of encroachment	Khasra No. with Area
1.	Tehsil-sadar	29	25	Report of Tehsil sadar is attached
2.	Tehsil-Modinagar	120	101	Report of Tehsil Modinagar is attached
3.	Tehsil-Loni	38	35	Report of Tehsil Loni is attached
4.	Municipal Corporation Ghaziabad	44	42	Report of Municipal Corporation is attached
<b>Total</b>		<b>231</b>	<b>203</b>	

\* As per information provided by municipal corporation Ghaziabad, total 35 ponds which were reported encroachment free earlier, are encroached by old habitats, temple, road, building, etc. Hence total number of encroached ponds are  $231+35=266$ .

Part D- ponds which have been made free from encroachment (After 29.04.2025 to till date).

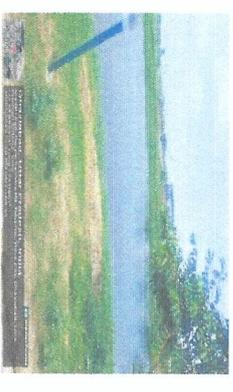
Sl. No.	Name of Tehsil/block	Information of each identified pond should be filled		
		Total no. of ponds which have been made free from encroachment	Photographs of each pond	Khasra No. with Area
1.	Tehsil-sadar	4	Report of Tehsil sadar is attached	Report of Tehsil sadar is attached
2.	Tehsil-Modinagar	19	Report of Tehsil Modinagar is attached	Report of Tehsil Modinagar is attached
3.	Tehsil-Loni	03	Report of Tehsil Loni is attached	Report of Tehsil Loni is attached
4.	Municipal Corporation Ghaziabad	02	Report of Municipal Corporation is attached	Report of Municipal Corporation is attached
<b>Total</b>		<b>28</b>		

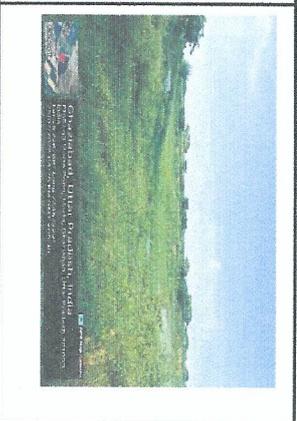
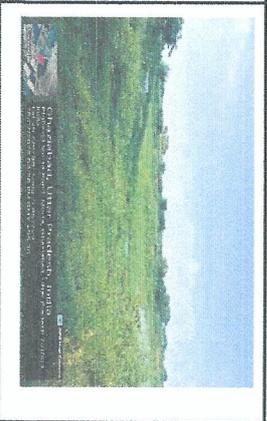
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RFO

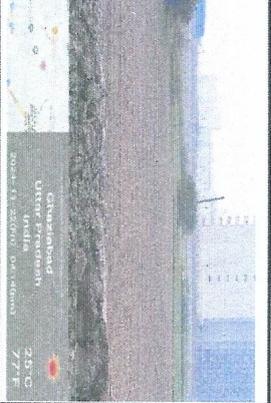
*[Handwritten signature]*  
ABM L.A.

(A) The Ponds are free from encroachment giving details of the measures taken for rejuvenation (Till 29-04-2025)

[ ANNEXURE - D ]

S.R.	Name of Tehsil/block	Total no. of Ponds (As per previous report)	Total no. of encroachment free ponds (as per previous report)	Information of each identified pond should be filled			
				Measures taken for rejuvenation	Photographs of each pond		
				Khasra No. with Area			
				Area (hec.)	Khasra no.		
1	Municipal corporation Ghaziabad	96	6	Rejuvenation work under progress Amrit 2.0		0.629	170X
2	Municipal corporation Ghaziabad			Rejuvenation work under progress Amrit 2.0		0.0380	168
3	Municipal corporation Ghaziabad			Rejuvenation work under progress		0.228	766

4	Municipal corporation Ghaziabad		Rejuvenation work under progress Amrit 2.0		0.063	749
5	Municipal corporation Ghaziabad		Rejuvenation work under progress Amrit 2.0		0.291	750
6	Municipal corporation Ghaziabad		Rejuvenation work under progress Amrit 2.0		637	748
7	Municipal corporation Ghaziabad	<p><b>32</b> Rejuvenation work by CSR/NNG</p>	Rejuvenation work by CSR/NNG		0.253	131

<p>8</p> <p>Municipal corporation Ghaziabad</p>		<p>Rejuvenation work by CSR/NNG</p>		<p>0.051</p>	<p>1079</p>
<p>9</p> <p>Municipal corporation Ghaziabad</p>		<p>Rejuvenation work by CSR/NNG</p>		<p>0.24</p>	<p>1058</p>
<p>10</p> <p>Municipal corporation Ghaziabad</p>		<p>Rejuvenation work by CSR/NNG</p>		<p>0.0510</p>	<p>149fe</p>
<p>11</p> <p>Municipal corporation Ghaziabad</p>		<p>Rejuvenation work by CSR/NNG</p>	 <p>GPS NOD G Tower, KDP GRAND SAVANNA, KDP Grand Savanna Inner Rd, Raj Nagar Extension, Ghaziabad, Uttar Pradesh, 201017, India Latitude: 28.7031385° Longitude: 77.42037949° Local: 04:18:48 PM Altitude: 213 meters Friday, 22/11/2024</p>	<p>0.3040</p>	<p>974lk</p>
<p>12</p> <p>Municipal corporation Ghaziabad</p>		<p>Rejuvenation work by CSR/NNG</p>		<p>1.164</p>	<p>1154@1378</p>

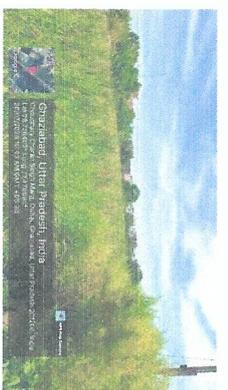
13	Municipal corporation Ghaziabad	
14	Municipal corporation Ghaziabad	
15	Municipal corporation Ghaziabad	
16	Municipal corporation Ghaziabad	
17	Municipal corporation Ghaziabad	

Rejuvenation work by CSR/NNG		1.404	796
Rejuvenation work by CSR/NNG		0.101	124
Rejuvenation work by CSR/NNG		0.089	129
Rejuvenation work by CSR/NNG		0.089	41
Rejuvenation work by CSR/NNG		0.481	27@3

18	Municipal corporation Ghaziabad	
19	Municipal corporation Ghaziabad	
20	Municipal corporation Ghaziabad	
21	Municipal corporation Ghaziabad	
22	Municipal corporation Ghaziabad	

Rejuvettion work by CSR/NNG		0.607	1129@2
Rejuvettion work by CSR/NNG		0.013	536 fe0
Rejuvettion work by CSR/NNG		0.228	797 fe0
Rejuvettion work by CSR/NNG		0.038	835
Rejuvettion work by CSR/NNG		0.522	817

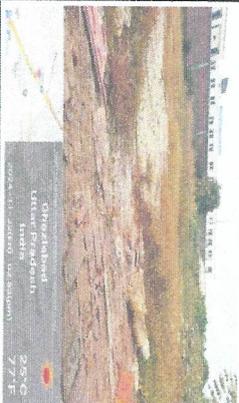
23	Municipal corporation Ghaziabad	
24	Municipal corporation Ghaziabad	
25	Municipal corporation Ghaziabad	
26	Municipal corporation Ghaziabad	
27	Municipal corporation Ghaziabad	

Rejuvenation work by CSR/NNNG		0.089	837
Rejuvenation work by CSR/NNNG		0.025	888
Rejuvenation work by CSR/NNNG		0.063	1169
Rejuvenation work by CSR/NNNG		0.342	1801
Rejuvenation work by CSR/NNNG		0.1260	1196@1

28	Municipal corporation Ghaziabad	
29	Municipal corporation Ghaziabad	
30	Municipal corporation Ghaziabad	
31	Municipal corporation Ghaziabad	
32	Municipal corporation Ghaziabad	

Rejuvenation work by CSR/NNG		0.063	1776
Rejuvenation work by CSR/NNG		0.063	1986
Rejuvenation work by CSR/NNG		0.076	405
Rejuvenation work by CSR/NNG		0.0380	168
Rejuvenation work by CSR/NNG		0.354	67@1

33	Municipal corporation Ghaziabad	
34	Municipal corporation Ghaziabad	
35	Municipal corporation Ghaziabad	
36	Municipal corporation Ghaziabad	
37	Municipal corporation Ghaziabad	

Rejuvetion work by CSR/NNG		0.392	337
Rejuvetion work by CSR/NNG		0.089	1163
Rejuvetion work by CSR/NNG		0.152	1197
Rejuvetion work by CSR/NNG		0.051	7066
Rejuvetion work by CSR/NNG		0.013	533 fe0

38	Municipal corporation Ghaziabad			Rejuvenation work by CSR/NING		0.266	635
39	Municipal corporation Ghaziabad		35 There is a permanent construction on the pond, work cannot be done	permanent construction on the pond, work cannot be done		0.013	625
40	Municipal corporation Ghaziabad			permanent construction on the pond, work cannot be done		0.164	489
41	Municipal corporation Ghaziabad			permanent construction on the pond, work cannot be done		0.3670	531
42	Municipal corporation Ghaziabad			permanent construction on the pond, work cannot be done		0.166	1403

43	Municipal corporation Ghaziabad			permanent construction on the pond, work cannot be done		0.013	128
44	Municipal corporation Ghaziabad			permanent construction on the pond, work cannot be done		0.708	128 k@ 186
45	Municipal corporation Ghaziabad			permanent construction on the pond, work cannot be done		1.467	376@2
46	Municipal corporation Ghaziabad			permanent construction on the pond, work cannot be done		0.177	1603
47	Municipal corporation Ghaziabad			permanent construction on the pond, work cannot be done		0.341	489

48	Municipal corporation Ghaziabad		permanent construction on the pond, work cannot be done		0.126	60@2
49	Municipal corporation Ghaziabad		permanent construction on the pond, work cannot be done		0.114	321@2
50	Municipal corporation Ghaziabad		permanent construction on the pond, work cannot be done		0.607	311 fe0
51	Municipal corporation Ghaziabad		permanent construction on the pond, work cannot be done		0.076	354 fe0
52	Municipal corporation Ghaziabad		permanent construction on the pond, work cannot be done		0.076	91

53	Municipal corporation Ghaziabad			permanent construction on the pond, work cannot be done		0.253	355
54	Municipal corporation Ghaziabad			permanent construction on the pond, work cannot be done		0.3050	453
55	Municipal corporation Ghaziabad			permanent construction on the pond, work cannot be done		0.544	341
56	Municipal corporation Ghaziabad			permanent construction on the pond, work cannot be done		3.87	720
57	Municipal corporation Ghaziabad			permanent construction on the pond, work cannot be done		0.076	1149 fe0

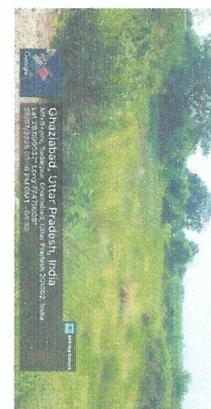
58	Municipal corporation Ghaziabad			permanent construction on the pond, work cannot be done		0.202	1779
59	Municipal corporation Ghaziabad			permanent construction on the pond, work cannot be done		0.029	1697
60	Municipal corporation Ghaziabad			permanent construction on the pond, work cannot be done		3.832	1063
61	Municipal corporation Ghaziabad			permanent construction on the pond, work cannot be done		0.468	514
62	Municipal corporation Ghaziabad			permanent construction on the pond, work cannot be done		0.076	1419

63	Municipal corporation Ghaziabad			permanent construction on the pond, work cannot be done		0.721	289
64	Municipal corporation Ghaziabad			permanent construction on the pond, work cannot be done		0.063	410
65	Municipal corporation Ghaziabad			permanent construction on the pond, work cannot be done		0.101	1847
66	Municipal corporation Ghaziabad			permanent construction on the pond, work cannot be done		0.076	524
67	Municipal corporation Ghaziabad			permanent construction on the pond, work cannot be done		0.038	616

68	Municipal corporation Ghaziabad			permanent construction on the pond, work cannot be done		0.19	638
69	Municipal corporation Ghaziabad			permanent construction on the pond, work cannot be done		0.063	188
70	Municipal corporation Ghaziabad			permanent construction on the pond, work cannot be done		1.884	1292
71	Municipal corporation Ghaziabad			permanent construction on the pond, work cannot be done		0.0250	166
72	Municipal corporation Ghaziabad			permanent construction on the pond, work cannot be done		0.0380	368@2

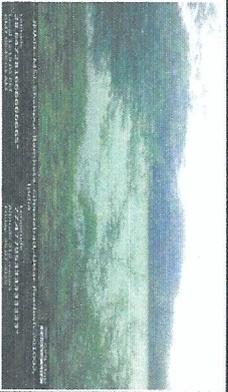
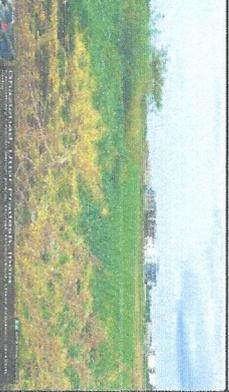


## (B) The Encroachment free ponds which have already been rejuvenation (Till 29-04-2025)

S.R.	Name of Tehsil/block	Total no. of Ponds which have already been rejuvenated (Till 29-04-2025)	Total no. of Ponds where work was under progress (Till 29-04-2025)	Total no. of Ponds which were not Rejuvenated	Information of each identified pond should be		
					Photographs of each pond	Khasra No. with Area (hec.)	Khasra no.
1	Municipal corporation Ghaziabad	23	6	32		0.329	171 / 2
2	Municipal corporation Ghaziabad					0.304	1009 / 2
3	Municipal corporation Ghaziabad					0.468	98 / 2
4	Municipal corporation Ghaziabad					0.809	413 / 1

[ ANNEXURE -E ]

5	Municipal corporation Ghaziabad			 <p>Ghaziabad, Uttar Pradesh, India          28.6711°N 76.9022°E          28.6711°N 76.9022°E          28.6711°N 76.9022°E</p>	0.266	214
6	Municipal corporation Ghaziabad			 <p>Ghaziabad, Uttar Pradesh, India          28.6711°N 76.9022°E          28.6711°N 76.9022°E          28.6711°N 76.9022°E</p>	0.253	306
7	Municipal corporation Ghaziabad			 <p>Ghaziabad, Uttar Pradesh, India          28.6711°N 76.9022°E          28.6711°N 76.9022°E          28.6711°N 76.9022°E</p>	0.582	5
8	Municipal corporation Ghaziabad			 <p>Ghaziabad, Uttar Pradesh, India          28.6711°N 76.9022°E          28.6711°N 76.9022°E          28.6711°N 76.9022°E</p>	0.215	535
9	Municipal corporation Ghaziabad			 <p>Ghaziabad, Uttar Pradesh, India          28.6711°N 76.9022°E          28.6711°N 76.9022°E          28.6711°N 76.9022°E</p>	0.279	1104

10	Municipal corporation Ghaziabad				0.126	2155 / 2
11	Municipal corporation Ghaziabad				0.126	1758
12	Municipal corporation Ghaziabad				0.645	33 ₹0
13	Municipal corporation Ghaziabad				4.148	1422 ₹0
14	Municipal corporation Ghaziabad				0.545	898

15	Municipal corporation Ghaziabad					1.138	999
16	Municipal corporation Ghaziabad					0.177	1166 / 1372
17	Municipal corporation Ghaziabad					0.341	1135
18	Municipal Corporation Ghaziabad					.772	1391
19	Municipal Corporation Ghaziabad					0.329	1215

तालाब जिन पर पुरानी/सघन आबादी है।

S.No.	Name of Tehsil/Block	Total No. of Ponds partial or complete encroachment (As per Previous Report-44)	Information of each identified pond should be filled				
			Proceedings initiated for removal of encroachment	Village Khasra No. With Area (in Hect.)			Encroached Area
				Village Name	Khasra No.	Total Area	
1	Municipal Corporation Ghaziabad	पूर्ण	सघन आबादी	रईसपुर	245	0.164	0.164
2	Municipal Corporation Ghaziabad	पूर्ण	सघन आबादी	अकबरपुर बहरामपुर	137	0.291	0.291
3	Municipal Corporation Ghaziabad	पूर्ण	पुरानी सघन आबादी	हसनपुर भोवापुर	342	0.126	0.126
4	Municipal Corporation Ghaziabad	पूर्ण	सघन आबादी	साहिबाबाद	532मि०	0.142	0.142
5	Municipal Corporation Ghaziabad	पूर्ण	पुरानी सघन आबादी	प्रहलादगढी	354मि०	0.608	0.608

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\* क्रमांक:-39 से क्रमांक 73 तक अंकित तालाब (कुल 35) पर नगर निगम का नलकूप, टंकी, रोड, गारवेज फैक्ट्री, साई उपवन पार्क, जी.डी.ए. द्वारा विकसित कालोनी आदि बने होने के कारण कार्यवाही सम्भव नहीं है। विवरण निम्नवत् है:-

S.No.	Name of Tehsil/Block	Total No. of Ponds partial or complete encroachment (As per Previous Report-44)	Information of each identified pond should be filled				
			Proceedings initiated for removal of encroachment	Village Khasra No. With Area (in Hect.)			
				Village Name	Khasra No.	Total Area	Encroached Area
1	Municipal Corporation Ghaziabad	पूर्ण	मौके पर नगर निगम का नलकूप अधिष्ठापित है।	नूरनगर	625	0.013	0.013
2	Municipal Corporation Ghaziabad	पूर्ण	मौके पर नगर निगम का नलकूप अधिष्ठापित है। साथ में मन्दिर है।	पूकना	489	0.164	0.164
3	Municipal Corporation Ghaziabad	पूर्ण	मौके पर नगर निगम की टंकी बनी है। टंकी जल निगम द्वारा बनायी गयी है। वर्तमान में उक्त टंकी से जनता को जलापूर्ति की जा रही है।	सिहानी	531	0.3670	0.367
4	Municipal Corporation Ghaziabad	पूर्ण	जी0डी0ए0 के मास्टर प्लान के अन्तर्गत सर्विस रोड बनी है तथा शेष भाग पर यू0पी0सी0डा0 द्वारा प्लाटिंग की गयी है।	सहीक नगर	1403	0.166	0.166
5	Municipal Corporation Ghaziabad	पूर्ण	आबादी के अन्दर है एवं नगर निगम की रोड बनी हुई है।	सहीक नगर	128	0.013	0.013
6	Municipal Corporation Ghaziabad	पूर्ण	आबादी के अन्दर है एवं नगर निगम की रोड बनी हुई है।	सहीक नगर	123 मि0	0.013	0.013
7	Municipal Corporation Ghaziabad	पूर्ण	जी0डी0ए0 द्वारा विकसित कॉलोनी व स्कूल आदि बने हैं।	नासिरपुर	376/2	1.467	1.467
8	Municipal Corporation Ghaziabad	पूर्ण	मौके पर रोड बनी हुई है।	सिहानी	1603	0.177	0.177
9	Municipal Corporation Ghaziabad	पूर्ण	मौके पर गारवेज फैक्ट्री है।	सहीक नगर	489	0.341	0.341
10	Municipal Corporation Ghaziabad	पूर्ण	रेपिड एक्स रेल का गाजियाबाद स्टेशन बना हुआ है।	वौझा	60/2	0.126	0.126
11	Municipal Corporation Ghaziabad	पूर्ण	साई उपवन पार्क बना हुआ है।	वौझा	321/2	0.114	0.114
12	Municipal Corporation Ghaziabad	पूर्ण	हिण्डन शमशान घाट के पास पार्किंग एरिया बना है।	वौझा	311 मि0	0.607	0.607
13	Municipal Corporation Ghaziabad	पूर्ण	रेड मॉल व शहीद स्थल मेट्रो स्टेशन (नया बस अड्डा)।	वौझा	354 मि0	0.076	0.076
14	Municipal Corporation Ghaziabad	पूर्ण	मौके पर तालाब नहीं है। रेलवे लाईन एवं साईड में रोड है। यह जी0डी0ए0 की योजना मधुवन बायुयाम के अन्तर्गत विकसित योजना है।	रसूलपुर याकृतपुर	91	0.076	0.076

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15	Municipal Corporation Ghaziabad	पूर्ण	मौके पर वेव सिटी की मेन रोड है।	बयाना	355	0.253	0.253
16	Municipal Corporation Ghaziabad	पूर्ण	गाजियाबाद विकास प्राधिकरण द्वारा भूमि अधिग्रहित कर विकसित की गयी है।	सदरपुर	453	0.305	0.305
17	Municipal Corporation Ghaziabad	पूर्ण	गाजियाबाद विकास प्राधिकरण की आवासीय योजना है।	रजापुर	341	0.544	0.544
18	Municipal Corporation Ghaziabad	पूर्ण	जी०डी०ए० की आवासीय योजना के अन्तर्गत है।	रजापुर	720	3.87	3.87
19	Municipal Corporation Ghaziabad	पूर्ण	आबादी के अन्दर है एवं नगर निगम की रोड बनी हुई है।	रजापुर	1149	0.025	0.025
20	Municipal Corporation Ghaziabad	पूर्ण	मौके पर कविनगर औद्योगिक क्षेत्र के अन्दर पार्क है।	रजापुर	1779	0.202	0.202
21	Municipal Corporation Ghaziabad	पूर्ण	गाजियाबाद विकास प्राधिकरण द्वारा अधिग्रहित एवं विकसित कालोनी रजापुर बनाई गयी है।	रजापुर	1697	0.029	0.029
22	Municipal Corporation Ghaziabad	पूर्ण	जोड़ है, बी०ओ०टी० पर दिया हुआ है।	अर्थला	1063	3.832	3.832
23	Municipal Corporation Ghaziabad	पूर्ण	रेलवे विभाग द्वारा बाउन्ड्री की गयी है एवं रास्ते के रूप में प्रयुक्त हो रहा है।	अर्थला	514	0.468	0.468
24	Municipal Corporation Ghaziabad	पूर्ण	ऐलीवेटिड रोड का पिलर एवं पुलिस चौकी है।	अर्थला	1419	0.076	0.076
25	Municipal Corporation Ghaziabad	पूर्ण	रास्ता व छट घाट का निर्माण हुआ है।	कडकड मॉडल	289	0.721	0.721
26	Municipal Corporation Ghaziabad	पूर्ण	आवास विकास द्वारा अपनी आवासीय योजना में सम्मिलित कर लिया गया है।	प्रहलादगढी	410	0.063	0.063
27	Municipal Corporation Ghaziabad	पूर्ण	जी०डी०ए० द्वारा अपनी आवासीय योजना में सम्मिलित कर लिया गया है।	मकनपुर	1847	0.101	0.101
28	Municipal Corporation Ghaziabad	पूर्ण	जी०डी०ए० अपनी आवासीय योजना में सम्मिलित कर लिये है।	मकनपुर	524	0.076	0.076
29	Municipal Corporation Ghaziabad	पूर्ण	आवास विकास द्वारा अपनी आवासीय योजना में सम्मिलित कर लिया गया है।	प्रहलादगढी	616	0.038	0.038
30	Municipal Corporation Ghaziabad	पूर्ण	जी०डी०ए० द्वारा अपनी आवासीय योजना में सम्मिलित कर लिया गया है।	मकनपुर	638	0.19	0.19
31	Municipal Corporation Ghaziabad	पूर्ण	रोड बना हुआ है।	झण्डापुर	188	0.063	0.063
32	Municipal Corporation Ghaziabad	पूर्ण	जी०डी०ए० द्वारा अपनी आवासीय योजना में सम्मिलित कर लिया गया है।	मकनपुर	1149 मि०	0.076	0.076

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33	Municipal Corporation Ghaziabad	पूर्ण	जी0डी0ए0 द्वारा अपनी आवासीय योजना में सम्मिलित कर लिया गया है।	मकनपुर	526	0.063	0.063
34	Municipal Corporation Ghaziabad	पूर्ण	आंशिक भाग पर कब्रिस्तान है एवं शेष तालाब वाली भूमि है।	महाराजपुर	166	0.025	0.025
35	Municipal Corporation Ghaziabad	पूर्ण	रोड नाला व ईवगाह	महाराजपुर	368/2	0.0380	0.038

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